

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA(CAA)/54/2023
NAME OF THE PETITIONER : Shriram LI Holdings Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA

ORDER

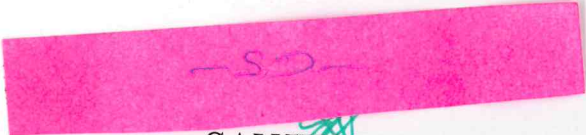
Ld. Counsel Ms.Preeti Mohan appears for the Appellant.

This application has been filed to dispense with convening and holding of the meeting of the creditors and the equity shareholders of the Applicant Company and to fix a date for presentation.

List the appeal on **29.11.2023** before the Regular Bench for hearing.


VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

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SANJIV JAIN
MEMBER (JUDICIAL)